

(2)

Date : 22/2/1989.

Mr. Babu Marlapalle,
Advocate appears for the
Applicant.

Mr. R.K. Shetty, Advocate
appears for the Respondents.
He has filed his note of
appearance on behalf of the
Respondents which is taken
on record.

By consent adjourned
to 10/4/1989 for reply and
further directions.

No notice to either
side.

Dy. Registrar.

Date: 10.4.1989.

Mr. Babu Marpal, for
the applicant. Mrs. P.R.
Shetty, for Mr. R.K. Shetty,
for the respondents.

By consent adjourned for
reply and further directions
on 5th June 1989.

Date: 5.6.1989.

Mr. Babu Marlapalle, for
the applicant. Mr. R.K. Shetty,
for the respondents.

In this matter the
respondents have filed the
reply on 28.4.1989 and have
served a copy of the same today
on Mr. Marlapalle,

Mr. Marlapalle says that
he wants to file a rejoinder
and prays to grant time for
filing the same.

Adjourned to 4th July
1989 for filing of rejoinder.